## GOVERNMENT OF INDIA MINISTRY OF TOURISM

# RAJYA SABHA UNSTARRED QUESTION NO.1095

ANSWERED ON 15.12.2022

### **TOURISM SECTOR SINCE COVID-19 PANDEMIC**

#### 1095. SHRI A. A. RAHIM:

Will the Minister of **TOURISM** be pleased to state:

- (a) the details of tourist footfalls in each State annually since 2019, domestic and international;
- (b) the details of tourism sector revenue in each State annually since 2019; and
- (c) the details of assistance provided to different States by the Central Government for post-covid recovery of tourism sector, State-wise allocation of such funds?

#### **ANSWER**

#### THE MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

- (a): State wise Domestic Tourist Visits and Foreign Tourist Visits during 2019 to 2021 may be seen at Annexure-I.
- (b): Ministry of Tourism, Government of India does not maintain data on revenue generated from tourism sector. However, the Foreign Exchange Earnings (FEEs) through tourism in India for the years 2019 to 2021 is given below:

Year	FEEs through Tourism (in Rs. Crore)
2019	2,11,661
2020	50,136
2021	65,070

State-wise FEEs through tourism does not maintain by Ministry of Tourism, Government of India.

(c): The details of the various fiscal and non-fiscal relief measures announced by the Government for post-covid recovery of tourism sector, are enclosed at Annexure-II.

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#### **ANNEXURE-I**

**STATEMENT** IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO.1095 ANSWERED ON 15.12.2022 REGARDING TOURISM SECTOR SINCE COVID-19 PANDEMIC

Domestic Tourist Visits (DTVs) and Foreign Tourist Visits (FTVs) during 2019-2021:

S.		2019		2020		2021	
No.	State/ LTT	DTVs	FTVs	DTVs	FTVs	DTVs	FTVs
1	Andaman & Nicobar Islands	505398	16206	191207	5412	126238	1687
2	Andhra Pradesh	237051508	280356	70828590	67591	93277569	27551
3	Arunachal Pradesh	555639	7825	42871	961	102915	182
4	Assam	5447805	26878	1266898	7285	1409161	536
5	Bihar	33990038	1093141	5638024	308080	2501193	1046
6	Chandigarh	1563795	44132	417953	12218	228809	5451
7	Chhattisgarh	17304506	6817	2810227	2322	4747417	8
8	Dadra & Nagar Haveli	618330	1666	104959	222	197802	80
9	Daman & Diu	897804	5703	297436	1382	463420	105
10	Delhi*	36467598	2983436	9583671	681230	10642477	100178
11	Goa	7127287	937113	3258715	302751	3308089	22128
12	Gujarat	58864661	595607	19464517	210047	24525210	11319
13		4549017	48046	2114731	17474	2025450	4578
14	Himachal Pradesh	16829231	382876	3170714	42665	5632270	4932
15	Jammu & Kashmir	16163330	57920	2519524	5317	11314920	1650
16	Jharkhand	35580768	176043	2574704	490	3383642	1637
17	Karnataka	227934714	608754	77453339	165325	81333659	72487
18	Kerala	18384233	1189771	4988972	340755	7537617	60487
19	Lakshadweep	6985	820	3462	413	13500	4
20	Madhya Pradesh	88707139	327958	23519632	99819	25554067	41601
21	Maharashtra*	149294703	5528704	39234591	1262409	43569238	185643
22	Manipur	167560	13608	49669	3139	49371	648
23	Meghalaya	1245633	25813	24734	2311	154409	411
24	Mizoram	163762	2249	30890	265	87232	234
25	Nagaland	125949	5577	10979	518	23968	325
26	Odisha	15307637	115128	4622273	10206	3742221	2269
27	Puducherry	1713248	149919	1114942	92080	1253213	321
	Punjab	47385387	1101343	16692197	359114	26640429	308135
29	Rajasthan	52220431	1605560	15117239	446457	21988734	34806
30	Sikkim	1421823	133388	316408	19935	511669	11508
31	Tamil Nadu	494865257	6866327	140651241	1228323	115336719	57622
32	Tripura	437201	154405	127815	31877	177816	5
33	Telangana	83035894	323326	39997001	46694	32000620	5917
34	Uttar Pradesh	535855162	4745181	86122293	890932	109708435	44737
35	Uttarakhand	37585920	152273	7005264	41339	19434475	8532
36	West Bengal	92366025	1656145	28841732	463285	24325984	34828
37	Ladakh	241285	38652	6743	1126	303023	1054
	Total	2321982663	31408666	610216157	7171769	677632981	1054642

Source: State/Union Territory Tourism Departments

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<sup>\*</sup>Data for DTVs and FTVs for Delhi and Maharashtra have been estimated using All India growth rate for that year.

**STATEMENT** IN REPLY TO PART (c) OF RAJYA SABHA UNSTARRED QUESTION NO.**1095** ANSWERED ON 15.12.2022 REGARDING TOURISM SECTOR SINCE COVID-19 PANDEMIC

The following are the various fiscal and non-fiscal relief measures announced by the Government for redeveloping post-covid tourism sector of the country:

- i. The Government announced Atmanirbhar Bharat Package vide which Rs.3.00 lakh crore collateral free automatic loan has been made available for MSMEs. The loan will have 4-year tenure and 12-month moratorium.
- ii. Under Atmanirbhar Bharat package, PF contribution of both employer and employee had been reduced to 10% each from existing 12% each for all establishments covered by EPFO for three months
- iii. Return filing deferred for three months with no penal interest for companies up to Rs.5.00 Crore, rest @ 9% penal interest.
- iv. The Central government also gave relief from various regulatory compliances under Income Tax Act, companies Act and GST Act for varying period in the wake of COVID-19 crisis to ensure business continuity and survival.
- v. The Government announced the Emergency Credit Line Guarantee Scheme (ECLGS) 3.0 on 31.3.2021 to support eligible Micro, Small and Medium Enterprises (MSMEs) and business enterprises in meeting their operational liabilities and restarting their business. The scope of the scheme was enlarged to cover business enterprises in Hospitality, Travel &Tourism and Leisure & Sporting sectors. Provision of additional corpus of Rs.50,000 crores have also been made for hospitality sector. The validity of ECLGS (ECLGS 1.0, ECLGS 2.0 & ECLGS 3.0) has been extended till 31.03.2023 or till guarantees for an amount of Rs.5.00 lakh crores are issued.
- vi. On 28<sup>th</sup> June 2021, the Government announced a stimulus package to boost diverse sectors of economy affected by COVID-19 pandemic and provide impetus for growth and employment measures. The package comprises a total of 17 measures in three broad categories, which included 'Economic relief from Pandemic, with special focus on health and reviving travel and tourism sectors' and 'Impetus for Growth and employment'.
- vii. Ministry of Tourism launched 'Loan Guarantee Scheme for Covid Affected Tourism Service Sector (LGSCATSS)', which aims at extending collateral free loan to the distressed tourism sector to help them discharge their liabilities and restart their business affected due to Covid-19 pandemic. Under this scheme, collateral free Loan upto Rs.10.00 lakh each may be availed by MoT approved Tour operator/ Travel Agents/ Tourist Transport Operators and upto Rs.1.00 lakh each may be availed by RLGs/IITGs approved by MoT and Tourist Guides approved by State Government/UT Administration. The scheme is already operational through 18 Scheduled Commercial Banks. Validity of the scheme has been extended by one more year i.e. till 31 March, 2023 or till the guarantee of Rs. 250.00 crores are issued under the scheme.
- viii. An initiative called SAATHI (System for Assessment, Awareness & Training for Hospitality Industry) has been developed for effective implementation of Guidelines/ SOPs issued with reference to COVID-19 and beyond for safe operations of Hotels, Restaurants, B&B sand other units.
- ix. Validity of approval or certification of hotels and other accommodation units

- whose project approval/re-approval and classification/re-classification have expired/were likely to expire was extended up to 31st March 2022.
- x. With an aim to incentivize stakeholders in the Tourism industry, the Guidelines for the scheme of Market Development Assistance (MDA) for providing financial support to stakeholders for the promotion of Domestic Tourism have been modified to enhance the scope and reach of the scheme, so as to provide maximum benefits to the stakeholders. Additional promotional activities have been incorporated including online promotions and the extent of financial assistance permissible has been enhanced. The Guidelines of the Marketing Development Assistance Programme under the Overseas Promotion and Publicity Scheme has been modified to enhance the scope and reach of the scheme, so as to provide maximum benefits to the stake holders in the tourism industry.
- xi. For the purpose of restarting inbound tourism and attracting foreign tourists in the country, Government of India extended first 5 lakh visas to the foreign tourists from potential tourism markets, free of cost. The benefit of free of charge visa was available only once per tourist during the issuance of the first 5lakh tourist visas.
- xii. Owing to the situation which arose out of COVID-19 pandemic, Ministry of Tourism in consultation with Ministry of Health & Family Welfare issued guidelines/directions to the Tourism Stakeholders, Hotels and Restaurants to facilitate smooth resumption of business.
- xiii. Ministry of Home Affairs restored- Tourist Visa for foreign nationals of 156 countries w.e.f.15<sup>th</sup> March,2022. Also, after having recognized the increased vaccination coverage across the globe and in consultation with the stakeholders, the Government of India resumed scheduled commercial international passenger services to/from India w.e.f. 27<sup>th</sup> March,2022.

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